

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 235 OF 2019 &
IA NOS. 1108 & 1107 OF 2019

Dated: 14th August, 2019

In the matter of:

M/s. Ardee Infrastructure Pvt. Ltd. & Anr.	...	Appellant(s)
Vs.		
Mahesh Mathur & Ors.	...	Respondent(s)

ORDER

The Bench did not assemble today. As agreed by the parties, list the matter on **18.09.2019.**

Court Master

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